

Liquidator: Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230
Name of the corporate debtor: Schema Enterprise Private Ltd Date of commencement of Liquidation Process: 13.12.2024; List of creditors as on: 16.01.2025 .
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Asset Care and Reconstruction Enterprise Limited (ACRE)	06.01.2025	35,21,13,965.00	31,10,59,789.00	Loan	40,00,00,000.00	-	No		0	0	41054176.00	0	Not relinquished security interest
2	State Bank of India	16.01.2025	26,63,22,816.00	15,67,61,076.54	Corporate Guarantee		-	No			0	3302892	10,62,58,847.46	Security Interest relinquished
													0.00	
2	Total		618436781.00	467820865.54		400000000.00	0.00		0	0	0	44357068.00	10,62,58,847.46	

Arun Kapoor
Liquidator
In the matter of Liquidation of Schema Enterprises Private Limited
IBBI Registration No.: IBBI/PA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered Email ID: arun.kapoor58@yahoo.in
Authorization For Assignment valid up to: December 31, 2025

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: liq.schema@ancoraa.com